cerned and the Central Government, be deputed for services under the Central Government or another State Gov't. Under this rule to Central Govt, consider the request of a State Government for services of IAS/IPS officers borne on the cadre of another State in public interest. The Central Government have also considering requests for short been term deputation initer-cadre on comenable passionate grounls to the officers concerned to tide over his personal and domestic problems.

## Andhra Pradesh request for assistance to curb Naxalites

1270. SHRI B. KRISHNA MOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Andhra Pradesh Government has sought assistance to curb Naxalities;
- (b) what steps Government have taken in this regard"; and
- (c) whether a"ny assistance has been extended to the Andhra Pradesh Government in this regard?"

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUJN NEHRU): (a) to' (c) Yes, Sir. Government of Andhra Pradesh had sought assistance for deployment of 4 battalions of CRPF. Taking into account the present overall deployment of the CRPF and in particular the requirements in connection with elections in Assam it was no found possible to place any Force at the disposal of the State Government. They were however advised to seek additional police force from the neighbourng States.

### Bank officers on deputation to the CBI

1271. SHRIMATI USHA MALHOT-RA: Will the PRIME MINISTER be pleased to state;

(a) whether bank officers are being taken on deputation to the C.B.I.;

to Questions

(b) if not, whether Government propose  $t_0$  induct bank officers in C.B.I., on deputation with a view to effectively investigating alleged cases of bank frauds?

THE DEPUTY MINISTER IN THE MINISTRY- OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND (SHRI P. HIDAMBARAM): (a) and (b) Central Bureau of Investigation has a post of Technical Officer (Banking) to be Ailed up by a suitable Bank Officer on deputation. However, there is considerable difficulty in securing the services of a bank officer with sufficient experience to fill this post. Hence CBI, have obtained the services of an officer of State Bank of India on loan basis to assist in investigation of bank fraud

# Re-employment of retired defence personnel n police force

1272. SHRIMATI USHA MALHOT-RA; Will the Minister of HOME AF-. FAIRS be pleased to state whether Government propose to re-employ Somnel, in various Police forces in equivalent rank<sub>s</sub> on which they retired without a break in service?

THE MTNISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU)': Instructions already exist for re-employing retired defence personnel in Central Reserve Police Force, Border Security Force, Indo Tibetan Border Police and Central Industrial Security Force.

#### Election to the Posts of Directors, Kendriya Bhandar

1273. SHRI J. P. GOYAL: Will the PRIME MINISTER be pleased to state:

- (a) whether elections to the posts of the Directors of the Kendriya Bhandar (Central Government Employees Consumer Cooperative Society Ltd.) have been conducted this year;
  - (b), if so, when; and

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- (c) if answer to part (a) above be in negative, what are the reasons for which the elections could not be conducted so far?
- " THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM): 1 a) No, Sir.
  - (b) Does not arise.
- (c> Under the bye-laws the General Body of the Society shall elect 8 Directors every two years from among them, who shall hold office for a period of two years commencing from 1st July, next. If for any reason the elections cannot be held before 1st July, the retiring Directors shall hold office for a period of six months or till the eletcions are completed, whichever is earlier. The election of the 8 existing Directors was conducted by the General Body on 25-10-83 and their term came to an end on 30-6-85. However., they continue to hold office pending fresh election? which should be held within six months of 30-6-85. The Board of Directors in its meeting held on 21-11-85 have decided to hold the elections of 8 Directors on the 30th December, 1985.

### **Payment towards Pensioners**

- 1274. SHRI M. BASAVARAJU: Will the PRIME MINISTER be pleased to state:
- (a') what is the number of pensioners including ex-employees, widow/dependent on the rolls of Government as on 31st March. 1085; and

(b) what is the estimated amount payable to the pensioners on monthly average?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM., (a) The information is not readily available,

(b) The monthly average' amount payable to the pensioners as per the Budget estimates for 1985-86 works out to Rs. 87.37 Crores (approximately).

## Proposal of Pakistani President for talks on Siachen

- 1275. SHRI CHIMANBHAI MEH-TA; Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that the President of Pakistan ha<sub>s</sub> made some suggestions and proposals to Prime Minister of India for negotiations to sort out the Siachen Glacier issue;
- (b) if so, what are the details thereof;
- (c) whether Government's attention has been drawn to the news item which appeared in the 'Indian Express, of 70th November, 1984 under j the caption 'Rajiv agreed to talks on Siachen with Zia\;
  - (d) if so, what are the details there.
  - (e) what is the reaction of Govt. in this regard; and
  - (£) when the talks are likely to take place and at what level?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN): (a), to (f) The Siachen Gla-'!<T and the area adjoining it, ig a part of the territory of the Indian Stai^e of Jammu and Kashmir. The